

challenging the maintainability of MA 2070 of 2019, on Board from 12.06.2023 to 16.06.2023, on day to day Basis.

It is agreed by Mr. Sanjay Shorey that impleadment of Ms. Neera Saggi and Ms. Renu Challu, has to be decided afresh and now re-notified for *de novo* hearing as directed by the Hon'ble Apex Court *vide* an order dt. 15.02.2021. Registry is directed to retain the position of these Applications High on Board on the adjourned date.

CA 640/2022

List this Company Application on Board on 20.06.2023, for further consideration and hearing. Registry is directed to retain the position of these Applications High on Board on the adjourned date.

List other pending Applications, which are listed on Board today, on 10.07.2023, for further consideration and hearing.

Sd/-

**ANU JAGMOHAN SINGH
MEMBER (TECHNICAL)**

Vedant Kedare

Sd/-

**H. V. SUBBA RAO
MEMBER (JUDICIAL)**